

**BEFORE THE NATIONAL GREEN TRIBUNAL(SZ), SITTING AT  
CHENNAI**

(Under Section 18(1) r/w S. 16 (a) (d) of National Green Tribunal Act,  
2010)

**Appeal Nos. 8 & 9 of 2026 (SZ)**

**Between:**

**M/s. VPMR Construction**

**Rep. by its Partner**

Mr. V. Prakash,  
1069/1, 1070/2 (P) & 1030/3A2 (P),  
Medur Village, Ponneri TK,  
Tiruvallur District.

**...Appellant**

**-Versus-**

**1. The Tamil Nadu Pollution Control Board**

**Rep. by its Chairman,**

No. 76, Anna Salai,  
Gunidy, Chennai – 600 032 & Anr.,

**...Respondents**

**COMMON ADDITIONAL TYPED SET OF PAPERS FILED BY THE  
APPELLANT  
INDEX**

<b>S.No.</b>	<b>Date</b>	<b>Description of Document</b>	<b>Page No.</b>
1.	23.03.2026	Letter from Assistant Commissioner, Senior Grade-II, Greater Chennai Corporation, Zone-7, Ambattur, extending the contract	1

**Certified that the above document(s) are true copies of their  
respective original.**

**Date at Chennai on this the 27<sup>th</sup> day of April, 2026.**



**Counsel for Appellant**

Z.O.VII.C.No./002074 /2026

Greater Chennai Corporation  
Zone -7, Ambattur  
Date:23.03.2026

**NOTE FOR SUPERINTENDING ENGINEER (SWD)**

<b>Sub:</b>	Greater Chennai Corporation – Storm Water Drain – Zone-7, Div-87 and 92, The construction of a new storm water drain measuring 600x750mm at Bharathidasan Main Road, Kongu Nagar 2 <sup>nd</sup> Street, and a new Storm water drain measuring 900x900mm at Elango Street (Sakthi Nagar) the lowest bid has been accepted and this pertains to the issuance of the work order.
<b>Ref:</b>	Work Order No. B2/2536-15/2025 dt.29.12.2025 Letter from M/s. V.P.M.R Construction dt.05.03.2026

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With reference to the above work order, Zone-7, Div-87 and 92, the Construction of a New Storm Water drain measuring 600x750mm at Bharathidasan Main Road, Kongu Nagar 2<sup>nd</sup> Street and a New Storm water drain measuring 900x90mm at Elango Street (Sakthi Nagar) was sanctioned to M/s. V.P.M.R Construction. It was invited through the E-Tender method. In this the bid submitted by you for **Rs.1,80,02,20.27/-** (including 18%GST) which is 3.97% higher than the departmental estimate for the year 2024-25, is accepted by the competent authority for carrying out the work.

As per the said wok order, clause3 states that the work should have been completed within 3 months from 29-12-2025 to 28-03-2026.

Since, the above said work is not completed due to North East Monsoon. So, I request for further extension of time, it is hereby agreed to extend the time period 2 months from 29-03-2026 to 28-05-2026.

Hence, the work of Zone-7, Div-87 and 92 the construction of a new storm water drain measuring 600x750mm at Bharathidasan Main Road, Kongu Nagar 2<sup>nd</sup> Street and a New Storm water drain measuring 900x900mm at Elango Street (Sakthi Nagar) shall be completed on or before 30<sup>th</sup> May 2026.

*Srinivas*  
23/03/26  
ARR 10-20

*W*  
23/3/26  
EE/711

*mpal*  
23/3/26  
Assistant Commissioner  
Senior Grade-II  
Zone - 7

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M/s. MD ARSHADULLAH SHERIFF  
9176869284

**COUNSEL FOR APPELLANT**